

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : MA(IBC)/2(CHE)2023
PETITION NUMBER : IBA/706/2020
NAME OF THE PETITIONER : Sri Brindavan Brick Works
NAME OF THE RESPONDENT(S) : Haralahalli Shekarappa Chandrasekar (RP)
of M/s.Maan Sarovar Properties Development
Pvt Ltd
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr.P.Elayaraja Kumar appears on behalf of M/s Ramalingam & Associates for Applicant. None appears on behalf of the Respondent.

The Counsel for Applicant states that despite service which was effected on the Respondent on 21.02.2023, none has appeared on behalf of the Respondent.

List the matter on 18.04.2023 for appearance/ reply of the Respondent.

- SD -

AJAI DAS MEHROTRA
Member (Technical)

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- SD -

SANJIV JAIN
Member (Judicial)